

S.No.1

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
27-09-2024 AT 10:30 AM**

**CP(IB) No. 625/7/HDB/2019
AND
IA (IBC) 1703/2024 in CP(IB) No. 625/7/HDB/2019
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Financial Creditor

AND

Totem Infrastructure Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1703/2024

Perused the application. Issue notice to the Respondents. For proof of service and counter, call on 22.10.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**